

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 127
Appeal No.79/252/ND/2021

IN THE MATTER OF:

Sandhu Propertis Pvt. Ltd.

...

Appellant

Vs.

ROC Delhi

...

Respondent

Order under Section 252

Order delivered on 22.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant :

For the IT Dept.

: Mr. Puneet Rai, Sr. St. Counsel
Ms. Niharika Rathore, Adv.

ORDER

None appears for the appellant. Learned Counsel for the Income Tax Department states that reply is filed.

List on 21.09.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

MUKESH